

F.No. A. 12034/SSC/04/2016-Ad.III(B)
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

Gr. Floor, Hudco Vishala Building
Bhikaji Cama Place, R.K.Puram
New Delhi-110066
Dated: 17/02/2021

To,
The additional candidates of SSC CGLE 2016 selected for the post of Inspector (CGST) in CBIC through (through e-Mail & CBIC's website).

Subject: Additional result of candidates of SSC CGLE- 2016, in respect of Inspector (CGST)- **Calling Options/Preferences for allocation of Zones – reg.**

Sir,

I am directed to say that on the basis of additional result of CGLE 2016 in pursuance of an order dated 06/02/2020 of Hon'ble High Court of Delhi WP 3457/2018 filed by the Commission against the Order of the Hon'ble CAT dated 23/10/2017 in OA 2964/2017 titled as Rohit Kumar and 25 others with OA No. 3377/2017 Rakesh Kumar and OA No. 3287/2017 Subhankar Chatterjee and other identical placed Court Cases, SSC recommended the following no. of additional candidates to CBIC:

Table- 1: Additional Candidates Allocated to CBIC

S. No.	Name	Roll No.	Rank	Cat	Cat Sel
Inspector (CGST)					
1.	Anuradha	2201426861	1581-A	UR	UR
2.	Sumit	2402020032	1682-A	UR	UR
3.	Rakesh Kumar	2405026609	1823-A	OBC	OBC
4.	Satyam Kashyap	2201335439	6644-A	SC	SC
5.	Manjeet Ranga	2201200333	6535-A	SC	SC
Inspector (Examiner)					
6.	Girish Kumar	2201112876	3931-A	SC	SC
Inspector (PO)					
7.	Lenkala Pradeep Kumar Reddy	8002027855	788-A	UR	UR
8.	Shinde Eashan Rajan	7204724440	6410-A	SC	SC

2. As per the prevailing system, each candidate is to be allocated to one of the Cadre Controlling Authorities under CBIC. The Cadre Controlling Authority (CCA) of the concerned Zone, to which a candidate is allocated, thereafter, issues the offer of appointment. As per the prevailing guidelines, such allocation is made on merit-cum-preference basis, to the extent vacancies are available. The position of non-utilized vacancies pertaining to CGLE 2016, as reported by various CCAs may be seen as under:

Inspector (CGST)

Name of the Zone	Code of the Zone	Category to which these vacancies belong				Total
		GEN	SC	ST	OBC	
Bhubaneswar CGST	A	10	1	0	2	13
Cochin CGST	B	6	1	0	0	7
Goa CGST	C	2	0	0	0	2
Mumbai CGST	D	0	0	0	1	1
Shillong CGST	E	6	3	3	1	13
Total		24	5	3	4	36

Inspector (Examiner)

Name of the Zone	Category to which these vacancies belong				Total
	GEN	SC	ST	OBC	
Kolkata Customs	1	0	0	0	1

Inspector (PO)

Name of the Zone	Category to which these vacancies belong				Total
	GEN	SC	ST	OBC	
Goa Customs	1	0	0	0	1

The preferences are to be restricted to the respective CCAs (as per list tabulated above). The zone allocation would purely be based upon merit-cum-preference (subject to the availability of vacancies in that particular category in respective zone).

4. Evidently, one (01) Examiner (SC Cat) and One (01) PO (SC Cat) vacancies are not available. Hence CBIC is not in a position to accommodate candidates against Sl.No. & 6 and 8 of Table 1 of first page of this letter and the same is being communicated again to SSC. Further, there is only one UR vacancy available in respect of Inspector (PO) in Goa Customs. Therefore, candidate at Sl.No. 7 of Table 1,

can only be allocated to Goa. Accordingly, the proposed allocation of Shri. Lenkala Pradeep Kumar Reddy is being processed for due approval of the competent authority. The 5 Inspectors (CGST) are hereby allowed to exercise their Options/ preferences against the available vacancies. Due to non- availability of vacancies, in respect of the remaining 02 candidates [namely, Shri. Girish Kumar (Examiner) and Shri. Shinde Eashan Rajan (PO)], the allocation is being kept in abeyance as of now, pending further clarification.

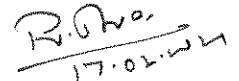
5. It is noteworthy that these additional candidates would be accommodated against the non- utilized vacancies of CGLE 2016 which are carried forward and reported for the vacancy year 2019 & 2020 (as the case may be). You are requested to indicate your options/ preferences for all zones in the Proforma (**Annexure-I**) indicating Name and Code of Cadre Controlling Authorities in Column No. (2) and (3). You are also advised not to leave any option blank. The duly completed Proforma must be submitted through e-mail only in e-Mail ID mohammad.ashif@nic.in **on or before 3rd March, 2017** failing which it would be presumed that you have no options/ preferences. All the candidates are informed that options shall be exercised only once. Therefore, candidates are also advised not to submit duplicate/multiple mails exercising their options which shall not be entertained. The Candidates are also advised to use the e-mail as given in their application forms in which correspondence shall be made.

6. The Proforma for exercising options may be **downloaded from the website** i.e. www.cbic.gov.in and sent to the undersigned in the prescribed Proforma **by email only within due date**. A self-attested copy of the Admit Card issued by SSC (at the time of examination. Any, if not latest) along-with a self-attested copy of ID proof (Aadhar Card/ PAN Card/ Voter ID) should also be scanned/attached with the proforma. **Options/preferences by hand or by post/speed post etc. will not be accepted.**

7. After successful compilation of all the options/preferences thus received within due date, CBIC would upload the data on CBIC's website so as to enable the candidates to view the exercised options/preferences. In case of any discrepancy, it may be brought to the notice of CBIC for rectification.

Yours faithfully,

Encl : As above.


17.02.2017

(Rajan Kumar Jha)

Deputy Secretary to the Govt. of India

Tel. 26162693

e-Mail ID on which options/preferences are to be uploaded: mohammad.ashif@nic.in

Copy to: *The Director General (HRM- II)*
Directorate General of Human Resource Developments
Customs and Central Excise, 409/8, Deep Shikha Building, Rajendra Place
New Delhi-110008

Form for indicating Options/Preferences for allocation of Zones
for the post of Inspector (CGST) under CBIC-
CGLE- 2016

Please indicate preferences for all 05 Cadre Controlling Authorities for which vacancies reported

Option/Preference No.	Name of the Cadre Controlling Authority	Code of Cadre Controlling Authority
(1)	(2)	(3)
1 st		
2 nd		
3 rd		
4 th		
5 th		

Signature of the Candidate: _____

Name: _____

Father's Name: _____

Date of Birth: _____

Roll No: _____

Rank: _____

Email ID: _____

Dated:

Correspondence Address: _____

Phone No./Mobile No.: _____

Notes/Instructions for guidance of candidates:

1. The allocation shall be on merit-cum-preference basis. The submission of options/preferences by a candidate does not confer any right to claim allocation of zones within the preferences indicated. **Options once exercised would be treated as final. The preferences given by the candidate is final and the same cannot be changed in any circumstances.** Similarly, if a candidate does not indicate any preference, the Government will be free to allocate him/her to any zone as per the administrative exigencies.
2. The candidate must send the duly filled-in Form to the following e- Mail ID, by **e-Mail only, by 3rd March, 2011**

**Shri Mohammad Ashif, Under Secretary, Ad. III B
Central Board of Indirect Taxes & Customs (CBIC)
Department of Revenue, Ministry of Finance
Ground Floor, Hudco Vishala Building
Bhikaji Cama Place, New Delhi – 110066.
Tele Fax : 011-26162780**

Email : mohammad.ashif@nic.in